

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/123(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	PRISM FLEXIBLE SOLUTIONS PRIVATE LIMITED VS RAFTECH MULTITRADERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Adit Agarwal, Adv. : For IRP

ORDER

1. Ld. Counsel for IRP present.
2. Progress Report is yet to be filed.
3. Post this matter on **3/7/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**